## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S)

: K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

O. Dr.K.S. Rarichandran, Res S. Manjula devi, Holv

Fox KSR & CO

For R1 & Rs to R5

Smann

2) Athiban Vijay Graw Tham Kumar cannel for P Apriler

## <u>ORDER</u>

Counsel representing both the parties are present. Applicant in CA 1/2014 prayed time for submitting arguments. Time enlarged at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)